

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 525.  
TO BE ANSWERED ON FRIDAY, THE 07<sup>TH</sup> FEBRUARY, 2025.**

**FRESH MAJOR INVESTMENTS BY COMPANIES**

**525. DR. JOHN BRITTAS:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) details of fresh major investments made/committed over past five years by Indian or foreign companies, or joint-ventures, including those which were offered or selected under Production Linked Incentive (PLI) scheme;
- (b) selection criteria for identifying beneficiaries and States for investment under PLI scheme, and for Foreign Direct Investment (FDI) initiatives;
- (c) details of foreign companies migrated to India by availing benefits under PLI Scheme;
- (d) details of FDIs exceeding Rs. 100 crores during last five years, State-wise;
- (e) whether Government observed unequal distribution of foreign investments and establishment of major industries across States; and
- (f) if so, the details thereof and the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

(a): The details of new investment announced for the past five years is as under:

| <b>New Investment Announcements</b> |                       |                              |                |              |
|-------------------------------------|-----------------------|------------------------------|----------------|--------------|
| <b>S. No.</b>                       | <b>Financial Year</b> | <b>Amount Rs. Lakh crore</b> |                |              |
|                                     |                       | <b>Govt.</b>                 | <b>Private</b> | <b>Total</b> |
| 1                                   | 2020-21               | 5.28                         | 5.43           | 10.71        |
| 2                                   | 2021-22               | 6.26                         | 13.75          | 20.01        |
| 3                                   | 2022-23               | 11.61                        | 25.45          | 37.06        |
| 4                                   | 2023-24               | 15.61                        | 23             | 38.61        |
| 5                                   | 2024-25(9M)           | 9.7                          | 22.31          | 32.01        |

(Source: Press Release of Ministry of Finance dated 26.01.2025)

Production Linked Incentive (PLI) Schemes for 14 key sectors (with an incentive outlay of Rs. 1.97 lakh crore) are under implementation to enhance India's manufacturing capabilities and exports. Actual investment of Rs. 1.48 lakh crore have been realized till October 2024 across 14 sectors.

In recent years, India has been an attractive destination for FDI. India has liberalized its Foreign Direct Investment (FDI) policies, to stimulate economic growth and encourage foreign capital inflows. To promote Foreign Direct Investment (FDI), the Government has put in place an investor-friendly policy, wherein most sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. More than 90% of the FDI inflow is received under the automatic route across various sectors. The total FDI inflows w.e.f. FY 2020-21 till September 2024 is \$351.54 billion (Source: FDI Statistics, DPIIT).

**(b) & (c):** The criteria employed in the selection of beneficiaries under PLI Schemes includes but is not limited to willingness to making required investment, production of approved product categories under respective Scheme, eligible net worth, domestic value addition, etc. in accordance with the respective Scheme Guidelines issued by the implementing Ministries/ Departments. The schemes are applicable across India, and the selection of the investment location is at the discretion of the applicants. FDI policy is an enabling policy which is uniformly applicable in the country. It does not provide special dispensation to any particular State and is uniformly applicable across the country to benefit all the States. A number of foreign companies have also established or expanded their operations in India under PLI Scheme.

**(d) to (f):** The details of FDIs exceeding Rs. 100 crores during the last five years, State-wise has been placed at **Annexure**.

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**ANNEXURE****ANNEXURE REFERRED TO IN REPLY TO PARTS (d) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 525 FOR ANSWER ON 07.02.2025****STATE-WISE FDI EQUITY INFLOW WITH MORE THAN RS. 100 CRORES FROM OCTOBER 2019 TO SEPTEMBER 2024**

| <b>Sr. No.</b> | <b>State Name</b>                        | <b>Amount of Foreign Direct Investment Equity inflow (In INR Crore)</b> |
|----------------|--|---|
| 1              | MAHARASHTRA                              | 6,45,664.27   |
| 2              | KARNATAKA                                | 4,19,080.73   |
| 3              | GUJARAT                                  | 3,32,684.27   |
| 4              | DELHI                                    | 2,70,880.63   |
| 5              | TAMIL NADU                               | 97,795.81   |
| 6              | HARYANA                                  | 86,243.38   |
| 7              | TELANGANA                                | 73,725.42   |
| 8              | JHARKHAND                                | 19,382.14   |
| 9              | RAJASTHAN                                | 19,294.75   |
| 10             | WEST BENGAL                              | 13,346.32   |
| 11             | UTTAR PRADESH                            | 13,163.93   |
| 12             | KERALA                                   | 10,152.69   |
| 13             | PUNJAB                                   | 9,086.42  |
| 14             | ANDHRA PRADESH                           | 8,461.23  |
| 15             | MADHYA PRADESH                           | 4,492.21  |
| 16             | HIMACHAL PRADESH                         | 2,327.01  |
| 17             | BIHAR                                    | 1,647.96  |
| 18             | UTTARAKHAND                              | 1,628.05  |
| 19             | DADRA AND NAGAR HAVELI AND DAMAN AND DIU | 1,343.44  |
| 20             | GOA                                      | 1,328.44  |
| 21             | ODISHA                                   | 1,308.25  |
| 22             | CHANDIGARH                               | 866.05  |
| 23             | CHHATTISGARH                             | 767.81  |
| 24             | PUDUCHERRY                               | 509.08  |
| 25             | ASSAM                                    | 170.66  |

(Source: FDI Statistics, DPIIT)

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